

## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
<b>01.</b>	<b>IA 39/19 in DFR No 3755/18</b> (IA 39/19 – Delay in filing)	Punjab State Power Corporation Limited Vs. Everest Power Private Limited & Ors.	3755/2018 Dated 01/10/2018	02/01/2019		<b>17/01/2019</b>  <b>Court-I</b>
<b>02.</b>	<b>IA 40/19 in DFR No 3542/18</b> (IA 40/19 – Delay in filing)	Hindustan Petroleum Corporation Limited Vs. Karnataka Electricity Regulatory Commission & Anr.	3542/2018 Dated 19/09/2018	02/01/2019		<b>17/01/2019</b>  <b>Court –II</b>

**Dated: 14/01/2019**

**Sd/-  
Dy. Registrar**